

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 829

Dated: 24-10-2016

Consequent upon the vacancies of Steno Typists in Subordinate Judiciary of Kashmir Province having become available by non-joining of some Steno Typists, who were temporarily appointed vide Order No. 141/PSY dated 14.05.2016, the following Candidates figuring in the waiting list are temporarily appointed as Steno Typists in the order of merit in the Grade of Rs. 5200-20200 + Grade Pay 2400 in the Subordinate Courts of Kashmir Division:

- I) Ms. Sheema Altaf D/o Muhammad Altaf Beigh R/o Batamaloo Kashi Mohalla Srinagar (OM)
- II) Ms. Shube Dar D/o Gh. Hassan Dar R/o Sharibhat Doonipora, Srinagar (OM/PHC)
- III) Shri Bilal Ahmad Dar S/o Mohammad Jaleel Dar R/o Gung Bugh Batamaloo, Srinagar (OM)
- IV) Shri Mudasir Ahmad Gilkar S/o Mohd. Yaqoob Gilkar R/o Zampa Kadal Chattabal, Srinagar (OM)

Consequent upon such appointments, the following postings and transfers of Steno Typists in Kashmir Province are made in the interest of administration:

1. Ms. Sheema Altaf D/o Muhammad Altaf Beigh R/o Batamaloo Kashi Mohalla Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of City Judge, Srinagar against available vacancy.
2. Ms. Shube Dar D/o Gh. Hassan Dar R/o Sharibhat Doonipora, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Judge Small Causes, Srinagar vice Shri Shakeel Ahmad Dar.
3. Shri Bilal Ahmad Dar S/o Mohammad Jaleel Dar R/o Gung Bugh Batamaloo, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Munsiff Anantnag against available vacancy.
4. Shri Mudasir Ahmad Gilkar S/o Mohd. Yaqoob Gilkar R/o Zampa Kadal Chattabal, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Sub Judge, Kupwara against available vacancy.

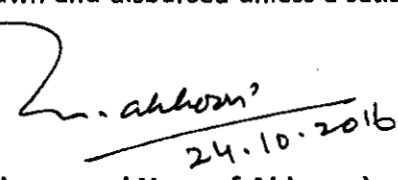
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5. Shri Shakeel Ahmad Dar, Steno Typist in the Court of Judge Small Causes, Srinagar is transferred and posted as such in the Court of Sub Judge, Pulwama vice Ms. Mahajabeen Akhter.
6. Ms. Mahajabeen Akhter, Steno Typist in the Court of Sub Judge, Pulwama is transferred and posted as such in the Court of Munsiff, Pulwama against available vacancy.
7. Shri Farooq Ahmad Wani, Steno Typist in the Court of 2nd Addl. Munsiff, Srinagar is transferred and posted as such in the Court of Sub Judge, Bijbehara against available vacancy.
8. Shri Mushtaq Ahmad Dar, Steno Typist in the Court of Additional Special Mobile Magistrate, Beerwah is transferred and posted as such in the Court of Special Mobile Magistrate, Budgam vice Shri Bilal Ahmad.
9. Shri Bilal Ahmad, Steno Typist in the Court of Special Mobile Magistrate, Budgam is transferred and posted as such in the Court of Special Mobile Magistrate, Baramulla against available vacancy.
10. Ms. Asifa Ali, Steno Typist in the Court of Special Mobile Magistrate, Srinagar and Ms. Nusrat Rafee, Steno Typist in the Court of Additional Special Mobile Magistrate, Ganderbal shall swap their place of postings.

Note:

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

(By Order)


(Mohammad Yousuf Akhoon)
Principal Secretary to
Hon'ble the Chief Justice

No.: 651-60/PSY-344

Dated: 24-10-2016

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.

...for information.

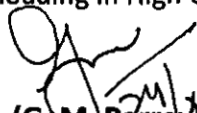
- 3-9. Pr. District & Sessions Judge, Srinagar/ Anantnag/Budgam/Pulwama/ Baramulla/ Kupwara/ Ganderbal.
- 10-12. Sub Judge/CJM, Pulwama/Kupwara/Bijbehara.
13. Judge Small Causes Court, Srinagar.
14. City Judge, Srinagar.
- 15-17. Special Mobile Magistrate (Sub Judge), Srinagar/Budgam/Baramulla.
- 18-19. Munsiff/JMIC, Anantnag/Pulwama.
20. 2nd Addl. Munsiff/JMIC, Srinagar.
- 21-22. Additional Special Mobile Magistrate (Munsiff), Ganderbal/Beerwah.
..... for information and necessary action.

23. Shri/Ms. _____

..... for information and compliance.

24. Order File.

25. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.


(G. M. Parray)

Joint Registrar


24/10/16

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